

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:5055  
ANSWERED ON:25.04.2003  
ENROLEMENT IN ELECTORAL ROLLS  
HANNAN MOLLAH;PRAKASH YASHWANT AMBEDKAR

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether a large number of Chakmas and Hajongs who are citizens by birth have been enrolled in the electoral rolls in pursuant to Delhi High Court judgement of September 28, 2000;
- (b) if not, the reasons therefor; and
- (c) the action being taken by the Government thereon?

**Answer**

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

- (a) to (c) The requisite information is being collected and will be laid on the table of the House.